[Shrimati Tarkeshwari Sinha]

repeat that we shall try our best to avoid all the delays and excesses, if possible. Before I conclude.

Shri D. C. Sharma: He wanted the Health Ministry to be abolished

Shrimati Tarkeshwari Sinha: That is why I said that he was himself a Minister and he should not indulge in such sweeping remarks.

I would like to conclude by quoting what Ghalib said. These points have been coming up again and again Ghalib says:

या रब न तो समझे हैं न समझेंगे मेरी बात।

दे और दिल उनको जो न दे मुझ को जबां और।

Mr. Deputy-Speaker: I will now put the cut motions to the vote of the House.

Shri U. M. Trivedi: On a point of order, Sir, these cannot be put now. There is no quorum. These are financial demands.

17.06 hrs.

BUSINESS OF THE HOUSE

Shri Satya Narayan Sinha: I have to make a statement. I think that will be allowed.

This morning some hon. Members wanted to know whether we are bringing forward a Resolution regarding Joint Committee of Parliament on Public sector undertakings. I have just now received a letter from the Minister of Industries. He says that at least two days will be taken up in the House in discussing that Resolution. If the Minister himself says two days, I do not know, perhaps the House would like to have some more time. Certain controversial questions were raised last time, you may remember. Therefore it is not possible to bring it now as we have decided that the House must adjourn on the 22nd. I propose to bring forward that Resolution early next session which is going to be called in the first week of August.

Shri S. M. Banerjee (Kanpur): When will the session begin?

Shri Satya Narayan Sinha: The session may begin on the 6th of August. I promise that in the first week of the next session the Government will bring forward that Resolution.

Mr. Deputy-Speaker: We will take the voting on Monday. The House stands adjourned till 11 A.M. on Monday.

17.07 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, June 18, 1962/Jyaistha 28, 1884 (Saka).